ADDENDUM TO PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF INTERLINK PETROLEUM LIMITED

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This Addendum to Public Announcement ('Addendum to PA') is in continuation and should be read in conjunction with the original Public Announcement ('PA') published on June 25, 2008, Corrigendum to Public Announcement issued on August 1, 2008 (collectively referred to as 'PAs') and the Letter of Offer issued/mailed to the eligible shareholders of Interlink Petroleum Limited ('Target Company' / 'IPL') on August 4, 2008 by Jit Sun Investments Pte Limited and Mr. Vijay Misra (hereinafter referred to as 'Acquirers') alongwith Ms. Haripriya Misra and Vijay Misra & Sons (HUF) (hereinafter referred to as 'PACs') in compliance with regulation 10, 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations').

The shareholders of IPL should note the following updates with respect to PAs and Letter of Offer.

A) Appointment of Directors on the Board of IPL:

1. The Acquirers and PACs having being deposited 100% of the maximum consideration payable under the Offer i.e. Rs.6,35,88,140/- (Rupees Six Crores Thirty Five Lakhs Eighty Eight Thousand One Hundred Forty only) in Escrow Account with HDFC Bank Limited, Maneckji Wadia Building, Fort Branch, Mumbai- 400 023, has sought an appointment of Mr. Vijay Misra, Mr. Lee Chye Cheng Adrian and Mr. Lai Kai Jin Michael as Additional Director on the Board of IPL in terms of the second proviso to regulation 22(7) of the Regulations.
2. Consequent to above, Mr. Vijay Misra and Mr. Lee Chye Cheng Adrian & Mr. Lai Kai Jin Michael has been appointed as Additional Director by the Board of Directors of the Target Company with effect from July 31, 2008 and August 21, 2008 respectively. Further, Mr. Bikas Chandra Bora has also been appointed as Additional Director of the Target Company and also Ms. Shaila Kartha, Mr. Vyatcheslav Michail Gryzin, Mr. Vladimir Baiburin and Mr. Alexei Kossilov have resigned from the post of Director with effect from July 31, 2008.

B) Details of Directors:

1. Mr. Lai Kai Jin Michael:

Mr. Lai Kai Jin Michael aged 39 years residing at 43, Lingden Drive, Singapore - 288732 Tel no: +65-6238 3111 Fax No: +65-6438 1853. He holds degree of Bachelor of Laws (L.L.B). He is an Advocate & Solicitor and heads Shipping department in KhattarWong (Law firm) He handles wide array of maritime cases. He holds directorships in EOC Limited – listed on Oslo Bors (Stock Exchange situated in Norway), Intelli. Media-Group (Holdings) Limited – listed on Hong Kong Exchanges and Clearing Limited and Select Group Limited - listed on Singapore Exchange Ltd.

2. Mr. Lee Chye Cheng Adrian:

Details of Mr. Lee Chye Cheng Adrian are disclosed at para 4.1.4 on page no: 8 of the Letter of Offer.

3. Mr. Vijay Misra:

Details of Mr. Vijay Misra are disclosed at para 4.2 on page no: 16 of the Letter of Offer.

Mr. Lai Kai Jin Michael, Mr. Lee Chye Cheng Adrian and Mr. Vijay Misra undertake that, they will not participate in any business related to the Open Offer made by the Acquirers and PACs on the Target Company.

4. Mr. Bikas Chandra Bora:

Mr. Bikas Chandra Bora aged 67 years residing at H-29, Sector-27, Noida – 201 301 Tel No: +91-120-244 4168, Fax no: +91-120-244 4168. He holds degree of B.Sc Engineering (Mechanical) and FIE (India) and is engaged in the Consultancy Business. He has more than 40 years of experience in the Oil and Gas sector. He does not hold post of directorship in any company apart from IPL. He is an Independent Director on the Board of IPL and do not represents the interest of Acquirers and PACs.

All the other terms and conditions remain unchanged.

The Acquirers, PACs and Directors of Jit Sun Investment Pte Limited accepts full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirers laid down in the Regulations and subsequent amendments made thereof.

A copy of this Addendum to Public Announcement will be available at SEBI website at http://www.sebi.gov.in. A copy of PA, Corrigendum to PA and Letter of Offer is available at SEBI website at http://www.sebi.gov.in.

THIS ADDENDUM TO PA IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS AND PACs.

ISSUED BY MANAGER TO OFFER

Collins Stewart Inga

Collins Stewart Inga Private Limited
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Email: ipl@csin.co.in
Contact Person: Ms. Poorna Pikle / Mr. Nishant Upadhyay

Place : Mumbai

Date : August 23, 2008

Size: 20x12 sq. cm